

**IN THE COURT OF VIJAYKUMAR M PAWALE, I ADDITIONAL DISTRICT AND SESSIONS JUDGE,
BENGALURU RURAL DISTRICT, BENGALURU**
Cause list dated 19.04.2021

| <u>MORNING SESSION</u> | |
|--|--|
| <p><u>STEPS</u></p> <ol style="list-style-type: none"> 1. R.A. 126/2016 2. R.A. 23/2020 3. L.A.C. 71/2019 4. L.A.C. 72/2019 5. L.A.C. 73/2019 6. L.A.C. 74/2019 7. IDC. 89/2019 8. IDC 90/2019 9. IDC 92/2019 10. R.A. 145/2020 11. O.S. 2/2020 12. R.A. 211/2020 13. R.A. 214/2020 <p><u>NOTICE</u></p> <ol style="list-style-type: none"> 14. R.A. 202/2020 15. R.A. 209/2020 <p><u>ISSUES</u></p> <ol style="list-style-type: none"> 16. REF 22/2018 | <p><u>EVIDENCE</u></p> <ol style="list-style-type: none"> 1. ID 6/2018 2. I.D. 7/2018 3. I.D. 8/2018 4. REF 33/2018 5. REF 1/2019 6. SC 285/2013 7. SC 341/2019 <p><u>ARGUMENTS</u></p> <ol style="list-style-type: none"> 8. R.A. 109/2012 9. R.A. 172/2013 10. R.A. 72/2014 11. R.A. 161/2014 12. R.A. 130/2015 13. R.A. 173/2016 14. R.A. 100/2017 <p><u>HBC</u></p> <ol style="list-style-type: none"> 15. SC 312/2019 <p><u>OBJECTION</u></p> <ol style="list-style-type: none"> 16. SC 319/2019 |
| <u>AFTERNOON SESSION</u> | |
| <p><u>ARGUMENTS</u></p> <ol style="list-style-type: none"> 1. MA 8/2018 2. REF 9/2018 3. A.S. 57/2018 4. A.S. 58/2018 5. A.S. 59/2018 6. A.S. 60/2018 7. R.A. 124/2018 8. A.S. 6/2019 9. A.S. 47/2019 10. A.S. 48/2019 11. A.S. 49/2019 12. EX. 95/2019 13. EX. 100/2019 14. EX. 102/2019 15. EX. 103/2019 16. MISC. 110/2019 | <p><u>ARGUMENTS</u></p> <ol style="list-style-type: none"> 1. A.A. 1/2020 2. EX. 2/2020 3. EX. 3/2020 4. EX. 4/2020 5. EX. 5/2020 <p><u>JUDGMENT</u></p> <ol style="list-style-type: none"> 6. R.A. 62/2020 <p><u>CALL ON</u></p> <ol style="list-style-type: none"> 7. REF. 16/2019 <p><u>AWAIT ORDERS</u></p> <ol style="list-style-type: none"> 8. M.A. 1/2012 <p><u>AWAIT REPORT</u></p> <ol style="list-style-type: none"> 9. I.D. 26/2018 <p><u>OBJECTION</u></p> <ol style="list-style-type: none"> 10. MISC 31/2018 11. Crl.Misc. 669/2021 12. Crl.Misc. 670/2021 13. Crl.Misc. 671/2021 <p><u>WRITTEN STATEMENT</u></p> <ol style="list-style-type: none"> 14. IDC 20/2020 <p><u>HEARING</u></p> <ol style="list-style-type: none"> 15. Crl.Misc. 657/2021 <p><u>ORDER</u></p> <ol style="list-style-type: none"> 16. Crl.Misc. 655/2021 |

Bengaluru Rural District,
Bengaluru.

CAUSE LIST OF II ADJ MORNING SESSIONS 19.04.2021

| | | Evidence | |
|----|-------|-----------------|-------------------|
| 1 | SPL.C | 41/2013 | 18 SPL.C 392/2017 |
| 2 | SPL.C | 169/2013 | 19 SPL.C 396/2018 |
| 3 | SPL.C | 31/2014 | 20 SPL.C 402/2018 |
| 4 | SPL.C | 63/2014 | 21 SPL.C 112/2019 |
| 5 | SPL.C | 95/2014 | 22 SPL.C 117/2019 |
| 6 | SPL.C | 157/2014 | 23 SPL.C 187/2019 |
| 7 | SPL.C | 54/2015 | 24 SPL.C 188/2019 |
| 8 | SPL.C | 98/2015 | 25 SPL.C 201/2019 |
| 9 | SPL.C | 108/2015 | 26 SPL.C 393/2019 |
| 10 | SPL.C | 154/2015 | 27 SPL.C 399/2019 |
| 11 | SPL.C | 187/2015 | 28 SPL.C 456/2019 |
| 12 | SPL.C | 34/2016 | 29 SPL.C 209/2020 |
| 13 | SPL.C | 218/2016 | 30 SPL.C 222/2020 |
| 14 | SPL.C | 223/2016 | 31 SPL.C 226/2020 |
| 15 | SPL.C | 50/2017 | 32 SPL.C 333/2020 |
| 16 | SPL.C | 84/2017 | 33 SPL.C 335/2020 |
| 17 | SPL.C | 120/2017 | 34 SPL.C 506/2020 |

CAUSE LIST OF II ADJ AFTERNOON SESSIONS 19.04.2021

HEARING

35 SPL.C 83/2016
36 SPL.C 234/2017
37 SPL.C 12/2021
38 CrI.Misc. 522/2021
39 CrI.Misc. 551/2021
40 CrI.Misc. 605/2021
41 SPL.C 201/2021

SUMMONS

42 SPL.C 627/2018

ARGUMENTS.

43 SPL.C 125/2012

ORDER

44 SPL.C 180/2020
45 SPL.C 194/2021

Await Notice

46 CrI.Misc. 656/2021

Charge

47 SPL.C 117/2020
48 SPL.C 138/2020

Await report

49 SPL.C 37/2009

HBC

50 SPL.C 207/2020
51 SPL.C 13/2021
52 SPL.C 98/2021
53 SPL.C 193/2021
54 SPL.C 198/2021
55 SPL.C 199/2021

NBW TO ACCUSED

56 SPL.C 545/2018
57 SPL.C 391/2019

Objection

58 SPL.C 169/2020

NBW TO ACCUSED

59 SPL.C 175/2020

Objection

60 SPL.C 334/2020

61 SPL.C 356/2020

NBW to Accused'

62 SPL.C 48/2021

63 SPL.C 118/2021

64 CrI.Misc. 572/2021

NBW TO ACCUSED

65 SPL.C 196/2021

Objection

66 SPL.C 197/2021

67 CrI.Misc. 599/2021

68 CrI.Misc. 628/2021

69 SPL.C 200/2021

70 CrI.Misc. 643/2021

71 CrI.Misc. 649/2021

72 CrI.Misc. 651/2021

73 CrI.Misc. 659/2021

74 CrI.Misc. 662/2021

75 CrI.Misc. 663/2021

76 CrI.Misc. 666/2021

77 CrI.Misc. 668/2021

IN THE COURT OF CHENNAPPA GOUDA
7TH ADDL.DISTRICT AND SESSIONS JUDGE
CAUSE LIST DATED: 19.04.2021

| <u>MORNING SESSIONS:</u> | <u>AFTERNOON SESSIONS</u> |
|---|---|
| <p><u>Arguments:</u> 1) R.A. 34/2014 2) M.A. 35/2015 3) R.A. 141/2015 4) M.C. 64/2020 5) R.A. 181/2016 6) P & SC 50/2020</p> <p><u>Cross Examination of R.W.:</u> 1) Misc. 45/2018</p> <p><u>Further Evidence:</u> 1) M.C. 21/2020</p> <p><u>Evidence:</u> 1) SC 112/2014 2) SC 205/2014 3) SC 30/2015 4) SC 42/2015 5) SC 124/2015 6) SC 179/2016 7) SC 185/2016 8) SC 80/2020 9) Misc. 36/2017</p> <p><u>Steps:</u> 1) R.A. 18/2015 2) R.A. 75/2018 3) M.A. 109/2020</p> <p><u>Await LCR:</u> 1) R.A. 171/2016 2) R.A. 90/2019 3) R.A. 110/2020</p> | <p><u>Arguments:</u> 1) M.C. 241/2020 2) M.C. 7/2020 3) P & SC 8/2021 4) CrI.A. 65/2019 5) CrI.A. 70/2019</p> <p><u>Further Arguments:</u> 1) M.V.C. 471/2014 2) SC 126/2015</p> <p><u>Order:</u> 1) G & WC 10/2020 2) CrI.Misc. 606/2021 3) CrI.Misc. 626/2021 4) CrI.Misc. 639/2021 5) CrI.Misc. 623/2021</p> <p><u>Judgment:</u> 1) M.A. 42/2015 2) CrI.A. 6/2019 3) SC 64/2016</p> <p><u>To hear:</u> 1) I.C. 3/2013 2) R.A. 40/2014 3) FDP 3/2014 4) R.R.P. 1/2016 5) R.A. 27/2019 6) R.A. 40/2019</p> <p><u>Objections:</u> 1) M.C. 193/2020 2) R.A. 174/2019</p> |

Await Notice:

1) R.A. 201/2016

Call On:

1) R.A.57/2019

Await Orders:

1) R.A. 12/2014

For enquiry an I.A.:

1) M.V.C. 591/2015

RPAD:

1) CrI.A. 31/2019

FDT:

1) SC 56/2020

3) I.C. 1/2021

4) SC 306/2019

5) CrI.Misc. 664/2021

6) CrI.Misc. 660/2021

7) CrI.Misc. 675/2021

Notice:

1) CrI.Misc. 240/2010

2) CrI.Misc. 1529/2019

3) CrI.Misc. 175/2021

HBC:

1) SC 149/2020

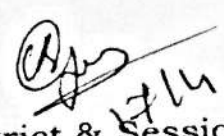
2) SC 23/2021

NBW to Accused:

1) SC 70/2014

2) SC 124/2014

3) SC 26/2015


7th Addl. District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

Note: 1. All Advocates are requested to strictly follow SOP dated:19/02/2021 issued by Hon'ble High Court of Karnataka.

**CAUSE LIST OF VIII ADDL. DIST. & SESSIONS COURT, BRD, BENGALURU OF
17.04.2021**

| MORNING SESSION | | AFTERNOON SESSION | |
|------------------------|--|--------------------------|------------------------|
| HEARING | | SUMMONS | |
| 1) M.A. 53/2021 | | 1) SC 32/2021 | |
| | | 2) SC 36/2021 | |
| STEPS | | Evidence | |
| 2) EX 60/2019 | | 3) SC 100/2017 | |
| 3) EX 61/2019 | | 4) SC 36/2018 | |
| 4) EX 62/2019 | | 5) SC 258/2018 | |
| 5) EX 63/2019 | | 6) SC 300/2018 | |
| 6) EX 64/2019 | | 7) SC 22/2019 | |
| 7) EX 65/2019 | | 8) SC 92/2019 | |
| 8) EX 66/2019 | | 9) SC 148/2019 | |
| 9) EX 67/2019 | | 10) SC 167/2019 | |
| Evidence | | 11) SC 206/2019 | |
| 10) M.C. 196/2020 | | 12) SC 369/2019 | |
| 11) M.A. 17/2018 | | 13) SC 69/2020 | |
| 12) R.A. 2/2021 | | | |
| | | ARGUMENTS. | |
| Await Notice | | 14) SC 146/2018 | |
| 13) Misc 106/2015 | | | |
| | | Charge | |
| CALL ON | | 15) SC 210/2019 | |
| 14) Misc 47/2017 | | | |
| 15) Misc 69/2020 | | FDT | |
| 16) EX 108/2020 | | 16) SC 207/2018 | |
| 17) EX 109/2020 | | 17) SC 300/2019 | |
| | | 18) SC 158/2020 | |
| Objection | | | |
| 18) O.S. 4/2018 | | | |
| | | | JUDGEMENT |
| | | | 1) M.C. 142/2020 |
| | | | ORDER |
| | | | 2) CRL.R.P. 42/2019 |
| | | | 3) CRL.R.P. 47/2019 |
| | | | 4) CRL.R.P. 55/2019 |
| | | | 5) CRL.R.P. 56/2019 |
| | | | 6) SC 37/2021 |
| | | | 7) Crl.Misc. 583/2021 |
| | | | 8) Crl.Misc. 593/2021 |
| | | | 9) Crl.Misc. 604/2021 |
| | | | JUDGEMENT |
| | | | 10) SC 180/2017 |
| | | | 11) SC 208/2017 |
| | | | Objection |
| | | | 12) Crl.Misc. 602/2021 |
| | | | 13) Crl.Misc. 619/2021 |
| | | | 14) Crl.Misc. 654/2021 |

**CAUSE LIST OF VIII ADDL. DIST. & SESSIONS COURT, BRD, BENGALURU OF
19.04.2021**

MORNING SESSION

STEPS

1) EX 96/2016
2) EX 139/2018
3) EX 140/2018
4) RA 105/2019

APPEARANCE OF PARTY

5) MC 28/2020
6) Misc 98/2019
7) M.A. 101/2020

NOTICE

8) R.A. 110/2019
9) R.A. 117/2019
10) R.A. 53/2020
11) Misc 22/2020

Evidence

12) Misc 3/2014
13) Misc 84/2015
14) MC 66/2020
15) M.A. 55/2017
16) P and SC 23/2018
17) MC 212/2020

ARGUMENTS.

18) M.C. 257/2020
19) M.A. 31/2019

Await LCR

20) M.A. 22/2016
21) R.A. 115/2017
22) R.A. 171/2017
23) R.A. 174/2017
24) R.A. 12/2018
25) R.A. 83/2018

Attachment Warrant

26) EX 141/2018

CALL ON

27) R.A. 22/2014

Await Notice

28) Misc 59/2015
29) Misc 86/2015
30) Misc 92/2015
31) Misc 124/2015
32) Misc 131/2015

CALL ON

33) M.C. 207/2020
34) R.A. 178/2016

Await Notice

35) M.A. 42/2017

CALL ON

36) R.A. 178/2019

Office Objections

37) R.A. 87/2021

Evidence

1) SC 232/2014
2) SC 233/2014
3) SC 234/2014
4) SC 235/2014
5) SC 36/2018
6) SC 92/2018
7) SC 68/2019
8) SC 116/2019

CHARGE

9) SC 198/2018

OBJECTION

10) SC 157/2018
11) CrI.M. 601/2021
12) CrI.M. 638/2021
13) CrI.M. 646/2021
14) CrI.M. 665/2021

FURTHER ARGUMENTS

15) SC 149/2016

AFTERNOON SESSION

JUDGEMENT

1) M.C. 4/2020
2) R.A. 8/2018
3) R.A. 213/2019

ORDER

4) CRL.R.P. 67/2018
5) CrI.Misc. 507/2021
6) CrI.Misc. 608/2021
7) CrI.Misc. 614/2021
8) CrI.Misc. 624/2021

**Cause List of IX Addl. District and Sessions Judge,
Bengaluru Rural District, Bengaluru.**

Dated: 19-04-2021.

| <u>Morning Session</u> | |
|---------------------------------|-----------------------|
| <u>Criminal</u> | <u>Civil</u> |
| 1. SC 291/2019 | 16. RA 54/2015 |
| 2. SC 124/2020 | 17. G & WC 35/2018 |
| 3. Crl.A.3/2021 | 18. G & WC 5/2020 |
| 4. Spl.C.17/2013 | 19. Misc. 30/2019 |
| 5. Spl.C.414/2017 | 20. RA 146/2015 |
| 6. SC 165/2020 | 21. G & WC 1/2021 |
| 7. Spl.C.100/2017 | 22. RA 55/2017 |
| 8. Crl.Misc.1798/2019 | 23. RA 137/2020 |
| 9. SC 124/2018 | 24. RA 164/2018 |
| 10. SC 55/2021 | 25. MA 36/2018 |
| 11. Spl.C.142/2016 | 26. RA 18/2019 |
| 12. Spl.C.17/2017 | 27. RA 87/2019 |
| 13. SC 50/2020 | 28. G & WC 29/2019 |
| 14. Spl.C.9/2012 | 29. P & SC 40/2020 |
| 15. Spl.C.45/2016 | 30. G & WC 26/2020 |
| | 31. RA 182/2016 |
| | 32. RA 7/2019 |
| | 33. RA 112/2018 |
| <u>Afternoon Session</u> | |
| <u>Civil</u> | <u>Civil</u> |
| 1. P & SC 2/2020 | 16. Crl.Misc.627/2021 |
| 2. RA 182/2019 | 17. Crl.Misc.672/2021 |
| 3. Misc. 53/2020 | 18. Crl.Misc.676/2021 |
| 4. G & WC 22/2020 | 19. Crl.Misc.677/2021 |
| 5. G & WC 32/2019 | 20. Crl.Misc.678/2021 |
| 6. G & WC 25/2020 | 21. Crl.Misc.679/2021 |
| 7. RA 45/2014 | 22. Crl.Misc.598/2021 |
| 8. RA 46/2014 | 23. Crl.Misc.625/2021 |
| 9. MVC 533/2014 | 24. Spl.C.32/2013 |
| 10. RA 157/2015 | 25. Spl.C.55/2013 |
| 11. RA 21/2016 | 26. Spl.C.92/2015 |
| 12. RA 138/2016 | 27. Spl.C.148/2015 |
| 13. P & SC 8/2020 | 28. Crl.A.38/2016 |
| 14. RA 59/2020 | 29. Spl.C.57/2019 |
| 15. RA 61/2017 | 30. Crl.Misc.610/2021 |
| | 31. Crl.Misc.650/2021 |
| | 32. Crl.A.48/2019 |

Date : 17-04-2021.
Place : Bengaluru.

Sd/-
IX Addl. District and Sessions Judge,
Bengaluru Rural District, Bengaluru.